NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. | |
|-------------------------|--------|----------|-------------------|---------|--|--|
| CP 2017 | No.15/ | | For Considera- | 241/244 | India Awake for Transparency Vs Hasham Investment & Trading Company | |
| 2027 | | | tion | | masham investment & mading company | |

| SL. | NAME (IN CAPITAL) | | SIGNATURE |
|-----|-------------------|------------------------|-----------|
| NO. | & PHONE NUMBER | REPRESENTATION TO WHOM | |
| | | | |

Order regarding maintainability of the petition is pronounced vide separate orders

MEMBER (J)

MEMBER (T)